COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 287 OF 2015

Dated: 26th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Swasti Power Ltd. Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Tarun Johri

Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.2

ORDER

List the matter for hearing on <u>11.09.2018</u>, as agreed by the learned counsel appearing for the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/js